

(45)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 46/(MAH)/2007

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: Dilip Timblo
V/s.
Hardesh Orcs Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Meeta Daghi for R2 i/b Mulla & Mulla	Advocate	
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Meeta Daghi

	Akshay Jadhav Advocate i/b HSA Advocates for R2	Advocate	
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Akshay Jadhav

	Mr. Joseph Kodanthara - Sr Counsel Mr. Eric Correia Mr. Aakash Rebello Mr. Atul Desai Ms. Kunjita Shah i/b Karga & Company Advocates & Solicitors Advocate for the petitioner	Advocates	
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Karga & Company

: 2 :

ORDER
TCP 46/397-398NCLT/MB/MAH/2007

Petitioner Counsel submits that due to some difficulty on 23.1.2018, the date of hearing of 23.1.2018 is hereby cancelled and at his request, date of hearing is preponed to 22.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)